



2026:AHC:31012

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 5411 of 2026

Dharmendra Pratap And Another

.....Petitioner(s)

Versus

State Of U.P. And 6 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ram Jeet Mishra
Counsel for Respondent(s)	:	Bhupendra Kumar Tripathi, C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioners submits that they may be permitted to withdraw this writ petition.
2. The writ petition is dismissed as withdrawn.
3. It is made clear that no liberty has been granted to the petitioners to file a fresh writ petition on the same cause of action.

(Prakash Padia,J.)

February 11, 2026

Pramod Tripathi